

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2164
ANSWERED ON:08.03.2000
NEW AGRICULTURAL INSURANCE SCHEME
CHADA SURESH REDDY;RAMDAS ATHAWALE

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government have received any proposal from the State Governments particularly from Government of Maharashtra to make changes in the comprehensive crop Insurance Scheme;
- (b) if so, the details thereof; and
- (c) the time by which a final decision is likely to be taken by the Union Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE

(SHRI SBPBK SATYANARAYANA RAO)

(a)&(b) Yes, Sir. Demands have been made from time to time by the implementing States including Maharashtra for improving the scope and content of Comprehensive Crop Insurance Scheme (CCIS). These demands include:

- Bringing more crops under the purview of CCIS.
- Extending its scope to cover non-loanee farmers.
- Lowering the unit area of Insurance. etc.

(c) On the basis of the demands of the States/UTs. Government of India has already introduced the 'National Agricultural Insurance Scheme' (NAIS) from Rabi 1999-2000 in place of CCIS in the country. The new scheme covers all farmers both loanee and non-loanee) and all crops (subject to availability of past yield

(data). The Scheme is required to be implemented at smaller unit of insurance i.e. at Gram Panchayat level within a period of three years subject to availability of yield data and capability to conduct crop cutting experiments.